

# RESUME OF WORK DONE BY LOK SABHA

(TWELFTH LOK SABHA—FOURTH SESSION)  
22ND FEBRUARY TO 22ND APRIL, 1999



सत्यमेव जयते

LOK SABHA SECRETARIAT  
NEW DELHI

June, 1999/Asadha, 1921 (Saka)

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## PREFACE

This Publication contains a brief resume of work done in the Twelfth Lok Sabha during the Fourth Session, i.e. from the 22nd February to the 22nd April, 1999.

NEW DELHI;  
*June, 1999*

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*Asadha, 1921 (Saka)*

S. GOPALAN,  
*Secretary-General.*

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## 1. DURATION OF SESSION

Date of Commencement	@ 22 February, 1999
Date of Adjournment <i>sine die</i>	*22 April, 1999 ††
Date of Dissolution	26 April, 1999
Total Number of days of Session	60 days
Number of actual sittings	24 days
Number of Hours of sittings	137 hours 25 minutes

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@ The first sitting commenced with playing of National Anthem.

\* As per schedule, in order to enable Standing Committees to consider Demands for Grants, the House was adjourned on 18.3.1999 to meet again on 12.4.1999. (On request by some Members and agreed to by the Hon'ble Speaker, the sittings of Lok Sabha fixed for 12 and 13 April, 1999 were cancelled and House met on 15 April, 1999 since 14 April, 1999 was a parliamentary holiday).

†† Originally the session was scheduled to conclude on 14 May, 1999 but following the resignation of the Prime Minister, the Lok Sabha was adjourned *sine-die* on 22.4.1999 after passing the Budget (Railways 1999-2000) and the Budget (General 1999-2000) Demands for Grants.

## 2. BILLS

### (i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table in the case of Bill passed by Rajya Sabha	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H M			
1.	The Finance (No. 2) Amendment Bill, 1999	26.2.1999	—	5.3.1999 (Consideration and passing)	0 05	—	—	Passed
2.	The Finance Bill, 1999	27.2.1999	—	22.4.1999 (Consideration and passing)	0 02	—	—	Passed
3.	The Essential Commodities (Amendment) Bill, 1998, as reported by Joint Committee	29.5.1998 (Earlier Session)	—	5.3.1999 (Motion for withdrawal)	0 01	—	—	Withdrawn by leave of the House
4.	The Urban Land (Ceiling and Regulation) Repeal Bill, 1998	11.6.1998 (Earlier Session)	—	5.3.1999 (Motion for withdrawal)	0 01	—	—	Withdrawn by leave of the House

5.	The Essential Commodities (Amendment) Bill, 1999	5.3.1999	—	—	—	—	Lapsed
6.	The Recovery of Debts Due to Banks and Financial Institutions (Amendment) Bill, 1999	5.3.1999	—	—	—	—	Lapsed
7.	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1999	5.3.1999	—	1 08	—	—	Passed
8.*	The Urban Land (Ceiling and Regulation) Repeal Bill, 1999	5.3.1999	—	3 28	—	—	Passed
9.@	The Companies (Amendment) Bill, 1998	22.12.1998 (Earlier Session)	—	0 46\$	9	9	Passed, as amended
				0 28			

\*The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Urban Land (Ceiling and Regulation) Repeal Ordinance, 1999 (No. 5 of 1999).

@The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Companies (Amendment) Ordinance, 1999 (No. 1 of 1999).

\$ Time taken during earlier session.

1 2 3 4 5 6 7 8 9

H.M.

10.	The National Trust for Welfare of persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disability Bill, 1999	8.3.1999	—	—	—	—	—	—	Lapsed
11.*	The Patents (Amendment) Bill, 1998 as passed by Rajya Sabha	—	23.12.1998	9.3.1999 10.3.1999 (Consideration and passing)	7 30	25	3	3	Passed, as amended
12.	The Goa Appropriation (Vote on Account) Bill, 1999	10.3.1999	—	10.3.1999 (Consideration and passing)	0 01	—	—	—	Passed
13.	The Goa Appropriation Bill, 1999	10.3.1999	—	10.3.1999 (Consideration and passing)	0 01	—	—	—	Passed
14.	The Appropriation (Railways) Vote on Account Bill, 1999	13.3.1999	—	13.3.1999 (Consideration and passing)	0 02	—	—	—	Passed
15.	The Appropriation (Railways) No. 2 Bill, 1999	13.3.1999	—	13.3.1999 (Consideration and passing)	0 01	—	—	—	Passed

16.	The Appropriation (Railways) Bill, 1999	13.3.1999	—	13.3.1999 (Consideration and passing)	0 01	—	—	Passed
17.**	The Central Vigilance Commission Bill, 1998	7.12.1998 (Earlier Session)	—	15.3.1999 (Consideration and passing)	3 31	15	14	Passed, as amended
18.	The Appropriation (Vote on Account) Bill, 1999	16.3.1999	—	16.3.1999 (Consideration and passing)	0 02	—	—	Passed
19.	The Appropriation Bill, 1999	16.3.1999	—	16.3.1999 (Consideration and passing)	0 01	—	—	Passed
20.	The Appropriation (No. 2) Bill, 1999	16.3.1999	—	16.3.1999 (Consideration and passing)	0 02	—	—	Passed
21.	The Appropriation (Railways) No. 3 Bill, 1999	22.4.1999	—	22.4.1999 (Consideration and passing)	0 01	—	—	Passed
22.	The Appropriation No. 3 Bill, 1999	22.4.1999	—	22.4.1999 (Consideration and passing)	0 01	—	—	Passed

\*The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Patents (Amendment) Ordinance, 1999 (No. 3 of 1999).

\*\*The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Central Vigilance Commission Ordinance, 1998 (No. 4 of 1999).

## SUMMARY

1. Bills pending at the end of the last Session	22
2. Bills introduced	17
3. Bills Opposed at introduction stage	Nil
4. Bills passed by Rajya Sabha and laid on the Table	Nil
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	One
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
7. Bills passed	17
8. Bills negatived	Nil
9. Bills withdrawn	2
10. Bills part-discussed	Nil
11. Motions for adjournment of debate on the Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	Nil
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	Nil
16. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
17. Bills referred to Standing Committee by Chairman/ Speaker	5
18. Bills reported by Standing Committees	10
19. Bills pending at the end of Fourth session of Twelfth Lok Sabha	*

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House adjourned *sine die* on 22.4.1999. All the pending Bills lapsed on dissolution of 12th Lok Sabha on 26.4.1999.

**(ii) Bills Referred to the Standing Committees and Presentation/  
Laying of Reports thereof**

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ Date of reference	Date of presentation/ laying of Reports	Remarks
1	2	3	4	5	6	7
1.	The Securities Contracts (Regulation) Amendment Bill, 1998.	4.7.98 (L.S.)	Speaker	Finance (9.7.98)	18.3.99	*
2.	The Constitution (Eighty fifth Amendment) Bill, 1998.	14.7.98 (L.S.)	Speaker	Finance (15.7.98)	24.2.99	*
3.	The Lokpal Bill, 1998.	3.8.98 (L.S.)	Chairman	Home Affairs (8.12.98)	25.2.99	*
4.	The Central Vigilance Commission Bill, 1998.	7.12.98 (L.S.)	Chairman	Home Affairs (11.12.98)	25.2.99	*
5.	The Notaries (Amendment) Bill, 1999.	4.8.97 (R.S.)	Chairman	Home Affairs (5.8.97)	25.2.99	Passed in R.S.
6.	The Major Port Trusts (Amendment) Bill, 1998.	2.12.98 (R.S.)	Chairman	Transport and Tourism (4.12.98)	4.3.99	Passed in R.S.
7.	The Prevention of Money-laundering Bill, 1998.	4.8.98 (L.S.)	Speaker	Finance (5.8.98)	4.3.99	*
8.	The Immigration (Carriers' Liability) Bill, 1998.	23.12.98 (R.S.)	Chairman	Home Affairs (30.12.98)	11.3.99	*
9.	The Insurance Regulatory Authority Bill, 1998.	15.12.98 (L.S.)	Speaker	Finance (4.1.99)	16.3.99	*
10.	The Election Laws (Amendment) Bill, 1998.	22.12.98 (L.S.)	Chairman	Home Affairs (5.3.99)	—	*

\*Lapsed on dissolution of 12th Lok Sabha on 26.4.1999.



1	2	3	4	5	6	7
11.	The Army and Air Force (Disposal of Private Property) Amendment Bill, 1999.	25.2.99 (R.S.)	Speaker	Defence (8.3.99)	—	Pending in R.S.
12.	The Recovery of Debts Due to Banks and Financial Institutions (Amendment) Bill, 1999.	5.3.99 (L.S.)	Speaker	Finance (9.3.99)	—	
13.	The National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disability Bill, 1999.	8.3.99 (L.S.)	Speaker	Labour and Welfare (12.3.99)	17.3.99	
14.	The Coal India (Regulation of Transfer and Valuation) Bill, 1995.	14.2.95 (L.S.)	Speaker	Energy (16.4.99)	—	Pending in R.S.

\*Lapsed on dissolution of 12th Lok Sabha on 26.4.1999.

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the Lok Sabha case Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The Ragpicking and other Vagabond Street Children (Rehabilitation and Welfare) Bill, 1999 by Dr. T. Subbarami Reddy, M.P.	4.3.1999	—	—	HM	—	—	Pending
2.	The National Child Welfare Board Bill, 1998 by Dr. T. Subbarami Reddy, M.P.	4.3.1999	—	—	—	—	—	Pending
3.	The Youth Welfare Bill, 1998 by Dr. T. Subbarami Reddy, M.P.	4.3.1999	—	—	—	—	—	Pending
4.	The Constitution (Amendment) Bill, 1999 (Insertion of new articles 75A and 164A) by Dr. T. Subbarami Reddy, M.P.	4.3.1999	—	—	—	—	—	Pending
5.	The Constitution (Amendment) Bill, 1998 (Insertion of new article 9A) by Shri Vaiko, M.P.	4.3.1999	—	—	—	—	—	Pending

H.M.

- |     |   |          |   |   |   |   |  |         |
|-----|---|----------|---|---|---|---|--|---------|
| 6.  | The Constitution (Amendment) Bill, 1999 ( <i>Amendment of article 179</i> ) by Shri K.C. Kondaiah, M.P.   | 4.3.1999 | — | — | — | — | —  | Pending |
| 7.  | The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1999 ( <i>Amendment of the Schedule</i> ) by Shri Bijoy Krishna Handique, M.P.                  | 4.3.1999 | — | — | — | — | —  | Pending |
| 8.  | The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1999 ( <i>Amendment of section 8, etc.</i> ) by Shri Bhagwan Shankar Rawat, M.P. | 4.3.1999 | — | — | — | — | —  | Pending |
| 9.  | The Land Acquisition (Amendment) Bill, 1999 ( <i>Insertion of new section 54A</i> ) by Shri Bhagwan Shankar Rawat, M.P.                                     | 4.3.1999 | — | — | — | — | —  | Pending |
| 10. | The Fundamental Rights Enforcement Tribunals Bill, 1999 by Shri Bhagwan Shankar Rawat, M.P.   | 4.3.1999 | — | — | — | — | 0-11 minutes taken on introduction of Bills at Sl. Nos. 1 to 10. | Pending |

### SUMMARY

1. Bills pending at the end of the last session.....	109
2. Bills introduced.....	10
3. Bills withdrawn .....	NIL
4. Bills negatived.....	NIL
5. Bills removed from the Register of Pending Bills.....	1
6. Bills debate adjourned .....	NIL
7. Bills part-discussed .....	1*
8. Bills pending at the end of the Session.....	118

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\*Part discussed from 3rd session of 12th Lok Sabha.

### 3. CALLING ATTENTION

Sl. No.	Subject	Name of Member who called attention	Name of Minister Date when taken up	Time taken H. M.
1.	The Situation arising out of killing of 22 Hindus by extremists in Jammu region and the action taken by the Government in regard thereto.	Dr. T. Subbarami Reddy	Shri L.K. Advani 09.03.1999	0 29
2.	Situation arising out of the Government's decision to close down eight Public Sector Undertakings of the country and action taken by the Government in regard thereto.	Shri Basudeb Acharia	Shri Sikanter Bakht 16.03.1999	0 30
3.	*Situation arising out of non-clearance of revival packages in respect of Sindhri Fertilizer unit of Fertilizer Corporation of India and Durgapur and Barauni units of Hindustan Fertilizer Corporation Ltd. and the action taken by the Government in regard thereto.			
4.	*Situation arising out of acquisition of land of the farmers by the Development Authorities of various States especially in big towns at a very cheap rate and subsequent sale thereof at a very high rate thereby adversely affecting the interests of farmers and the steps taken by the Government in regard thereto.			

\* The Calling Attention items were included in the List of Business for 16 March, 1999. However, due to continued interruptions in the House, the items could not be taken up and Lok Sabha adjourned till 12 April, 1999.

## 4. COMMITTEES

### (i) Financial Committees

Name of Committee	No. of Sittings	Duration		Average percentage of attendance by members	Study Tours/ Local Visits Undertaken	Report presented	Statement Action Taken
		H.	M.				
Committee on Estimates	1	1.15		53%	—	—	1
Committee on Public Undertakings	5	6.30		48.4%	—	5*	13
Committee on Public Accounts:							
(i) Main Committee	3	4.45		45.4%	—	2	4
(ii) Sub-Committee	1	1.00		100%	—	—	—
	10	13.30		61.2%	—	7	5

\* Fifth Report of E. C. on action taken by the Government on the recommendations contained in their Third Report (11th Lok Sabha) on Ministry of Urban Affairs and Employment (Deptt. of Urban Development). — Delhi: Development Authority.

\* In Auditing Four Reports presented to H.S. on 28 April, 1969.

## (ii) Standing Committees

Sl. No.	Name of Committee	No. of Sitings	Duration		Average percentage of attendance	Tours/Local visits Undertaken	Reports presented	Remarks
			H.	M.				
1.	Committee on Agriculture	8	19.00		48.3%	Local visit of Standing Committee on Agriculture to I.A.R.I., Pusa New Delhi on 1.4.95	10	
2.	Committee on Communications	11	19.30		20.36%		8	
3.	Committee on Defence	4	10.30		45%		5	
4.	Committee on Energy— (i) Sub-committee on Power	8 1	15.15 1.00		41% 33%		@9	
5.	Committee on External Affairs	10	19.05		38.94%		1	
6.	Committee on Finance	6	21.15		48.1%		6	
7.	Committee on Food, Civil Supplies and Public Distribution	5	10.35		50.25%		3	
8.	Committee on Labour and Welfare	5	11.00		47.5%		65	
9.	Committee on Petroleum and Chemicals	5	10.15		24%		6	
10.	Committee on Railways (i) Study Groups of Standing Committee on Railways	4 2	10.00 1.45		56% 59%		2	
11.	Committee on Urban and Rural Development.	12	22.10		42.04%		10	

\* Five ATR and Five DFG (1999-2000).

@ Five original and Four Action Taken Reports.  
£ 2 Original, 2 Action Taken Reports and 1 on Bill.

(iii) Committee other than Financial and Standing Committee

Sl. No.	Name of Committees	No. of Meetings	Duration H. M.	Average Percentage of attendance by Members	Study Tours/ Local visits Under-taken	Report		Presented Remarks
						Original	Action Taken	
1.	Business Advisory Committee	3	2 00	48.38%	---	---	2	---
2.	Committee on Privileges	1	0 50	60%	---	---	---	---
3.	Committee on Absence of Members	---	---	---	---	---	---	---
4.	Committee on Government Assurances	3	2 45	53%	---	---	1	---
5.	Committee on Papers Laid on the Table	1	0 45	40%	---	---	---	---
6.	Committee on Petitions	2	2 05	50%	---	---	---	1
7.	Committee on Private Members' Bills and Resolutions	3	3 10	53.3%	---	---	3	---
8.	Joint Committee on Office of Profit	---	---	---	---	---	---	---
9.	Committee on the welfare of Scheduled Castes and Scheduled Tribes	2	3 30	50% (approx.)	---	---	3*	---
10.	Rules Committee	---	---	---	---	---	---	---
11.	House Committee	---	---	---	---	---	---	---
12.	Committee on Subordinate Legislation	2	1 30	40%	---	---	2**	---
13.	Joint Committee on Salaries and Allowances of Members of Parliament	1	1 00	60%	---	---	---	---
14.	General Purposes Committee	---	---	---	---	---	---	---
15.	Railway Convention Committee	---	---	---	---	---	2	---

\* 1 A.P. and 2 Tour Reports.

\*\*3rd and 4th Reports presented to the House on 12 March and 21 April 1959.



## 5. DIVISIONS

Date	Subject matter	Brief Question on which Division was sought	Result (Final)	Remarks
26.2.1999	Statutory Resolution on the Proclamation issued by the President on 12 February, 1999 under Article 356 of the Constitution in relation to the State of Bihar moved by Shri L.K. Advani.	On the Motion for adoption	<b>Adopted</b> Ayes: 279 Noes: 250 Abstn: 003	By Operating AVP machine
10.3.1999	The Patents (Amendment), Bill, 1998 moved by Sarvashri Basudeb Acharia and Rup Chand Pal.	On the motion for adoption of Amendment Nos. 10 & 35 to Clause 8 of the Bill.	<b>Negated</b> Ayes: 57 Nces: 253	-do-
17.4.1999	Motion of Confidence in the Council of Ministers moved by Shri Atal Bihari Vajpayee.	On the motion for adoption	<b>Negated</b> Ayes: 265 Noes: 270 Absent:002 Not voted:001	-do-

## 6. FINANCIAL BUSINESS

Subject	Date of Presentation	Date (s) of Discussion	Time	Yakan
1	2	3		4
		(1) Railway Budget		
Budget (Railways), for 1999-2000.	25.2.1999	13.3.1999	*General Discussion and Discussion and Voting on Demands for Grants on Account (Railways)	1 02 H M
Supplementary Demands for Grants in respect of Budget (Railways) for 1998-99.	10.3.1999	13.3.1999	*Discussion and Voting on Supplementary Demands for Grants (Railways)	10 55
Demands for Excess Grants (Railways) for 1998-97.	10.3.1999	13.3.1999	*Discussion and Voting on Excess Demands for Grants (Railways).	
Demands for Grants (Railways) for 1999-2000.	25.2.1999	22.4.1999	Discussion and Voting (Voted without discussion)	0 05

\*Discussed together.

(ii) General Budget

Budget (General) for 1995-2000	27.2.1999	15.3.1999	#General Discussion and Discussion and Voting on Demands for Grants on Account (General).	11	15
Supplementary Demands for Grants in respect of Budget (General) for 1998-99.	10.5.1999	15.3.1999 16.3.1999	#Discussion and Voting on Supplementary Demands for Grants (General).		
Demands for Excess Grants (General) for 1996-97.	10.3.1999	15.3.1999 16.3.1999	#Discussion and Voting on Demands for Excess Grants (General)		

Discussion and Voting on Demands for Grants of Ministries/Department of—

\*Gulfing of Demands for Grants of Ministry/Department of—

- (1) Agriculture
- (2) Chemicals and Fertilisers
- (3) Civil Aviation
- (4) Food and Consumer Affairs
- (5) Coal
- (6) Commerce
- (7) Communications
- (8) Defence
- (9) Environment and Forests

22.4.1999  
(At 11.25 A.M)

discussed together.

- (10) External Affairs
- (11) Finance
- (12) Food Processing Industry
- (13) Health & Family Welfare
- (14) Home Affairs
- (15) Human Resource Development
- (16) Industry
- (17) Information and Broadcasting
- (18) Labour
- (19) Law, Justice and Company Affairs
- (20) Non-Conventional Energy Sources
- (21) Parliamentary Affairs
- (22) Personnel, Public Grievances and Pensions
- (23) Petroleum and Natural Gas
- (24) Planning and Programme Implementation
- (25) Power
- (26) Rural Areas and Employment
- (27) Science and Technology
- (28) Steel and Mines
- (29) Surface Transport
- (30) Textiles
- (31) Tourism
- (32) Urban Affairs and Employment

22-4-1999  
(At 11.25A.M.)

0 05

0.05

- (33) Water Resources  
 (34) Social Justice and  
 Empowerment  
 (35) Atomic Energy  
 (36) Electronics  
 (37) Ocean Development  
 (38) Space  
 (39) Rajya Sabha  
 (40) Lok Sabha  
 (41) Secretariat of Vice-President

## (III) Goa Budget

Budget (Goa) for 1999-2000

4.3.1999

10.3.1999

@ General Discussion  
 @ Discussion and Voting  
 on Demands for Grants  
 on Account

1.11

Supplementary Demands for Grants  
 in respect of Budget (Goa) for 1998-  
 1999

4.3.1999

10.3.1999

@ Discussion and Voting  
 on Supplementary Demands  
 for Grants.

@ Consequent upon the defeat of the Confidence Motion on the floor of the House on 17.3.1999, Govt. headed by Shri Atal Bihari Vajpayee resigned and the Demands for Grants of all the Ministries/Departments were guillotined and voted without discussion.  
 @ Discussed together.

## 7. MOTIONS

### (i) Motions Under Rules 191 and 342

Sl. No.	Brief Subject	Motion under Rule	Name of Member who moved	Date(s) of Discussion	Time taken	Ministry/Department Concerned	Remarks
1.	That this House expresses its confidence in the Council of Ministers.	191	Shri Atal Bihari Vajpayee	15.4.99 16.4.99 17.4.99	H M 24 58	Prime Minister's Office	Negated

## MOTIONS UNDER RULE 191 AND 342

### SUMMARY

1. No. of Notices received	:	244
2. No. of Motions admitted	:	85
3. No. of Motions discussed	:	1
4. No. of Motions remained part-discussed	:	Nil
5. Total time taken	:	24 hrs. and 58 mts.

## (ii) Motions Under Rule 388 for Suspension of Rules

Sl. No.	Subject	Member who moved	Date on which motion discussed	Time taken		Remarks
				H	M	
1.	Suspension of Clause (i) of Rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to Government amendment No. 13 to the Central Vigilance Commission Bill, 1998.	Shri M.R. Kadambur Janarthanan	15.3.1999	0	1	Adopted
2.	Suspension of Rule 32 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it provides for the first hour of sitting being made available for the asking and answering of questions in order to take up the Motion of Confidence.	Shri P.F. Kumaraman-galam	15.4.1999	0	1	Adopted



## 8 OBITUARY REFERENCES

Sl. No.	Name of Member	Date of death	Date of obituary reference	Time taken H M
1	2	3	4	5
1.	King Hussein of Jordan	07.02.1999		
2.	Prof. G.G. Swell (former Deputy Speaker and Member, Third, Fourth, Fifth, Eighth and Eleventh Lok Sabhas)	25.01.1999		
3.	Shri Shivendra Bahadur Singh (Member, Seventh, Eighth and Tenth Lok Sabhas)	31.12.1998	} 22.02.1999	0 09
4.	Shri K.T. Achuthan (Member, <del>First</del> Lok Sabha) <i>First</i>	08.01.1999		
5.	Shri R.G. Tiwari (Member, Fifth and Seventh Lok Sabhas)	12.02.1999		
6.	Shri Mohan Lal Pipil (Member, Sixth Lok Sabha)	13.09.1998		
7.	Shri G. Narayan Reddy (Member, Third Lok Sabha)	16.12.1998		
			} 25.02.1999	0 04
8.	Shri A.M. Chellachami (Member, Fifth Lok Sabha)	02.12.1997	} 04.03.1999	0 04
9.	Shri Ram Naresh Singh (Member, Ninth and Tenth Lok Sabhas)	26.12.1998		
10.	Indian Air Force AN-32 Transport Aircraft crashed in South-West Delhi	07.03.1999	08.03.1999	0 02
11.	Shri George Joseph Mundackal (Member, Seventh and Eighth Lok Sabhas)	02.03.1999	09.03.1999	0 03

1	2	3	4	5
12.	Shri Damodar Pandey (Member, Fifth and Eighth Lok Sabhas)	26.01.1999	15.03.1999	0
13.	Major fire at the Jhuggi clusters near Vijay Ghat in Yamuna Pushta in North Delhi	14.03.1999		04
14.	Major earthquake in Garhwal region and several parts of North India	29.03.1999	15.04.1999	0 02
15.	Shri A.K.A. Abdul Samad (Member, Seventh and Ninth Lok Sabhas)	11.04.1999	21.04.1999	0 02

## 9. PANEL OF CHAIRMEN

Sl. No.	Name of Member	Date of Nomination
1.	Shri K. Pradhani	23.2.1999
2.	Dr. Laxminarayan Pandey	
3.	Prof. Rita Verma	
4.	Shri K. Yerrannaidu	
5.	Shri V. Sathiamoorthy	
6.	Shri Basudeb Acharia	
7.	Shri Beni Prasad Verma	
8.	Shri Raghuvansh Prasad Singh	
9.	Shri P.C. Chacko	

## 10. PAPERS LAID ON THE TABLE

(a) By Government	.....	716
(b) By Private Member	.....	Nil

## 11. PRESIDENT'S ADDRESS

Date of Address	Date(s) of discussion on Motion of Thanks	Members who moved and seconded	No. of amendments tabled	No. of amendments carried	Motion of Thanks adopted on	Time taken	President's message reported on
22.2.1999	11.3.1999 12.3.1999 15.3.1999	Smt. Sushma Swaraj Shri Ajit Kumar Parja	580	—	15.3.1999	H 12 M 13	15.3.1999

## 12. QUESTIONS

(i) <b>Starred Questions</b>	387
(a) Number of Questions put down in Question Lists for oral answers	<del>340</del>
(b) Number of Questions orally answered	49
(ii) <b>Short Notice Questions</b>	
(a) Number of Questions put down in Short Notice Question List	NIL
(b) Number of Short Notice Questions orally answered	NIL
(iii) <b>Unstarred Questions</b>	
(a) Number of Questions put down in Question Lists for written answers	3902
(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers, but not reached for oral answers	4233 <del>4183</del>

(iv) Half-an-Hour Discussion arising out of Answers to Questions  
During the Fourth Session of Twelfth Lok Sabha

Sl. No.	Brief Subject	Name of Members who got First priority in the ballot to raise the discussion	Date of Discussion	Ministry/ Deptt.	Time Taken	
					Hrs.	Mts.

-NIL-

### 13. RESIGNATION BY MEMBERS

Name of Member	State	Constituency	Date from which accepted by the Speaker	Remarks
Shri Ashok Gehlot	Rajasthan	Jodhpur	04.03.1999	Announcement made in the House on 8 March, 1999.



## 14. RESOLUTIONS

## (i) Government Resolution

Brief Subject	Name of Member who moved	Date of moving and discussion	Time Taken	Ministry/Department concerned	Remarks
That this House approves the recommendations made in paragraphs 36, 37, 38, 39, 40, 41 and 42 contained in the Second Report of the Railway Convention Committee, 1998 appointed to review the rate of dividend payable by the Railway Undertaking to General Revenue etc. which was presented to Lok Sabha on 24.2.1999, with modifications as proposed in the Revised Estimates of 1999-99 to the appropriations to the Depreciation Reserve Fund and Pension Fund, covered by paragraphs 38 and 39 of the recommendations.	Shri Nitish Kumar	13.9.1999	H 12 10 55'	Railways	Adopted

\*Discussed together with the Budget (Railways) for 1999-2000; Demands for Grants on Account (Railways) for 1999-2000 and Supplementary Demands for Grants (Railways) for 1998-99.

## (ii) Statutory Resolutions

Sl. No.	Subject	Article/Section of the Constitution	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7	8
					H M		
1.	Approval of the Proclamation issued by the President on 10.2.1999 under article 356 of the Constitution in relation to the State of Goa.	Article 356	Shri L. K. Advani	24.2.1999	3 17	Home Affairs	Adopted
2.	Approval of the Proclamation issued by the President on 12.2.1999 under article 356 of the Constitution in relation to the State of Bihar.	Article 356	Shri L. K. Advani	25.2.1999 26.2.1999	13 59	Home Affairs	Adopted
3.	Disapproval of the Companies (Amendment) Ordinance, 1999 (No. 1 of 1999) promulgated by the President on 7.1.1999.	Article 123	Shri V. V. Raghavan	5.3.1999	0 21*	Law, Justice and Company Affairs	Negotiated

\*Discussed together with the motion for consideration of the Companies (Amendment) Bill, 1998.

1	2	3	4	5	6	7	8
4.	Disapproval of Urban Land (Ceiling and Regulation) Repeal Ordinance, 1999 (No. 5 of 1999) Promulgated by the President on 11.1.1999.	Article 123	Shri V. V. Raghavan	8.3.1999	3 26@	Urban Development	Negated
5.	Disapproval of the Patents (Amendment) Ordinance, 1999 (No. 3 of 1999) Promulgated by the President on 8.1.1999.	Article 123	Shri V. V. Raghavan	9.3.1999 10.3.1999	6 41*	Industry	Negated
6.	Disapproval of the Central Vigilance Commission Ordinance, 1999 (No. 4 of 1999) Promulgated by the President on 8.1.1999.	Article 123	Shri Basudeb Acharya	15.3.1999	3 20@@	Personnel, Public Grievances and Pensions	Negated

@Discussed together with the motion for consideration of the Urban Land (Ceiling and Regulation) Repeal Bill, 1999.

\*Discussed together with the motion for consideration of the Patents (Amendment) Bill, 1998, as passed by Rajya Sabha.

@@Discussed together with the motion for consideration of the Central Vigilance Commission Bill, 1999.

### (iii) Private Member's Resolutions

Brief subject	Name of member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department	Remarks
			H-M		
Rehabilita- tion of sick Public Sector Under- takings	Dr. Asim Bala	17.7.1998 (Second Session) 5.3.1999	2-28 (excluding 1 hour taken during Second Session)	Industry	Discussion not concluded. Lapsed on dissolution of the Lok Sabha

15. SHORT DURATION DISCUSSIONS  
(Rule 193)

Sl. No.	Subject	Under Rule	Name of Member who raised the discussion	Date(s) of discussion	Time taken	Ministry/ Department concerned	Remarks
1.	Allegations levelled by the former Adviser to the Finance Minister against the Government.	193	Shri P. Shiv Shanker	16.3.1999	H. M. 2 30	Finance	Part-discussed

**DISCUSSION ON MATTERS OF URGENT PUBLIC IMPORTANCE  
FOR SHORT DURATION DISCUSSION UNDER RULE 193**

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**SUMMARY**

1. No. of notices received : 117
2. No. of discussions admitted : 3
3. No. of discussions held : 1
4. No. of discussions remained part-discussed : 1
5. Total time taken : 2 Hours 30 Minutes

## 16. SITTINGS OF LOK SABHA

Sl. No.	Subject	Date	Remarks
1.	Cancellation of sittings of Lok Sabha on 1 and 3 March, 1999		— On recommendation of Business Advisory Committee, the House agreed to cancel its sittings fixed for Monday, 1 and Wednesday 3 March, 1999.
2.	Fixation of sitting of Lok Sabha on Saturday, 13 March, 1999	11.3.99	The Deputy Speaker announced in the House that the Lok Sabha would meet on Saturday, 13 March, 1999 in order to enable more members to participate in the discussion on the Railway Budget for 1999-2000. Accordingly, House sat on 13 Mar. 1999.
3.	Cancellation of sittings of Lok Sabha on Monday, 12 & Tuesday, 13 April, 1999 and fixation of sittings of Lok Sabha on Saturday, 17 April, 1999.		<p>Shri Mulayam Singh Yadav, Leader of Samajwadi Party in Lok Sabha, sent a letter on 1.4.1999 to the Hon'ble Speaker requesting that the second phase of the Budget Session which was to commence from 12 April, 1999 may commence from 15 April, 1999 as most of the members would be in their constituencies in connection with Vaisakhi and birth anniversary of Dr. B.R. Ambedkar and also Indian Parliamentary Delegation would be attending the Inter Parliamentary Union Conference from 12 to 14 April, 1999 at Brussels. Shri Yadav requested that the sittings fixed for 12 and 13 April (14 being Parliamentary holiday), 1999 may be cancelled and to dispose of urgent parliamentary business, Lok Sabha may sit on Saturday, the 17th April, 1999.</p> <p>The Hon'ble Minister of Parliamentary Affairs who was addressed in the matter, after consulting the leader of CPI(M) agreed to the proposal. Leader of Opposition also had no objection to the proposal. Accordingly, second phase of Budget session started from Thursday, 15 April, 1999. House also sat on Saturday, 17 April, 1999 for transaction of essential government business.</p>

**17. SPEAKER/DEPUTY SPEAKER/CHAIRMEN  
ANNOUNCEMENTS/OBSERVATIONS/REFERENCES**

Sl.No.	Subject	By Whom	Date
1.	Announcement regarding decisions taken at the Meeting of Business Advisory Committee held on 11.3.99 in respect of transfer of Private Members' Business fixed for 12.3.99 to 17.3.99 and fixation of sitting of House on Saturday, 13.3.1999.	The Deputy Speaker	11.3.1999
2.	Observation regarding strict adherence to time schedule in respect of Private Members Bills and Resolutions to accommodate more Private Members' Business.	The Deputy Speaker	18.3.1999



## 18. STATEMENTS

### (i) Statements made/laid by Ministers under rule 372

S. No.	Brief Subject	Name of Minister	Date	Time taken	
				H.	M.
1.	Government Business for Thursday, the 4th and Friday the 5th March, 1999	Shri P.R. Kumaramangalam	26.2.99	0	02
2.	Prime Minister's visit to Pakistan	Shri Jaswant Singh	26.2.99	0	13
3.	Government <del>Business</del> <sup>Business</sup> for the week commencing the 8th March, 1999	Shri P.R. Kumaramangalam	05.3.99	0	02
4.	Revocation of President's Rule in the State of Bihar	Shri L.K. Advani	08.3.99	0	01
5.	Crash of an Indian Air Force aircraft near Indira Gandhi International Airport, New Delhi on 7 March, 1999	Shri George Fernandes	08.3.99	0	03
6.	Telecommunication Tariff Order 99 dated 9 March, 1999.	Shri Jag Mohan	10.3.99	0	01
7.	Government Business for the week commencing the 15th March, 1999	Shri Mukhtar Abbas Naqvi	13.3.99	0	02
8.	Leakage/Fire at the Platform in Gas Field B-121 in Mumbai offshore.	Shri K. Ramamurthy	15.3.99	0	11

## (ii) Matters Under Rule 377

*Position regarding receipt of replies from Ministries concerned during Twelfth Lok Sabha as on 25.6.1999.*

Period	Total Number of Matters raised	No. of replies sent to members by Ministers and copies endorsed to Lok Sabha Secretariat	Percentage of replies sent to members by the Ministers
First Session (23.3.98 to 31.3.98)	70	57	81.42
Second Session (27.5.98 to 6.8.98)	355	257	72.39
Third Session (30.11.98 to 23.12.98)	132	80	60.60
Fourth Session (22.2.99 to 22.4.99)	110	38	34.55

**(iii) Statement showing the time spent on disorderly scenes/  
interruptions in the House during fourth session of Twelfth Lok  
Sabha**

Date	Time Spent on interruptions	Time lost due to adjournment of the House following interruptions H. M.	Remarks
23.2.99	11	4-51	Interruptions started at 11 hrs. and continued upto 11.07 hrs. at 12.02 hrs. members came in to the well of the House and amidst interruptions papers were laid on the Table at 12.05 hrs. Lok Sabha adjourned to meet at 1400 hrs. At 1400 hrs. Lok Sabha re-assembled but interruptions continued and Lok Sabha adjourned for the day at 14.04 hrs.
25.2.99	34	— —	Interruptions started at 11.26 hrs. and continued upto 1200 hrs.
4.3.99	11	5-31	At 11.53 hrs. some members came into the well of the House and Lok Sabha adjourned at 11.55 hrs. to meet at 13.30 hrs. At 13.30 hrs. interruptions again started and continued upto 13.39 hrs. Amidst interruptions, Deputy Speaker made observation regarding sending of message to the other House about adoption of Statutory Resolution in respect of Bihar and the Minister of Finance presented Goa Budget. As interruptions continued, at 13.50 hrs. Lok Sabha adjourned to meet again at 15.30 hrs. At 15.32 hrs. several members came into the well of the House. Some Private Members' Bills were introduced. Amidst interruptions Lok Sabha adjourned at 15.44 hrs. for the day.

\* There was no Lunch Hour.

Date	Time Spent on interruptions	Time lost due to adjournment of the House following interruptions H. M.	Remarks
*16.3.99	38	1-17	Interruptions started at 12.05 hrs. and continued upto 12.42 hrs. Due to interruptions Lok Sabha adjourned at 12.43 hrs. to meet at 14.00 hrs.
17.3.99	12	5-36	Interruptions started at 11 hrs. and continued upto 11.11 hrs. Lok Sabha adjourned at 11.12 hrs. to meet at 12.00 hrs. Amidst interruptions papers were laid. Lok Sabha adjourned at 12.06 hrs. to meet at 14.00 hrs. Interruptions continued and amidst interruptions, issue of SC/ST order was raised and report of Standing Committee on Labour & Welfare was laid on the Table. Lok Sabha adjourned at 14.06 hrs. for the day.
*18.3.99	01	3-04	Interruptions started at 14.48 hrs. Lok Sabha adjourned at 14.49 hrs. upto 15.30 hrs. Lok Sabha met at 15.33 hrs. Amidst interruptions motion regarding Second and Third Reports of the Committee on Private Members' Bills and Resolutions was adopted. Lok Sabha adjourned at 15.37 hrs. for the day.
16.4.99	15	1-25	Interruptions started at 11.20 hrs and continued upto 11.35 hrs. Lok Sabha adjourned at 11.35 hrs to meet at 13.30 hrs. Lok Sabha adjourned at 13.31 hrs. and reassembled at 14.00 hrs.
21.4.99	17	5-32	At 11.05 hrs. interruptions started. Lok Sabha adjourned at 11.12 hrs. to meet at 11.45 hrs. Lok Sabha re-assembled at 11.47 hrs. but interruptions continued. Lok Sabha adjourned at 11.51 hrs. to meet at 12.30 hrs. Lok Sabha met at 12.30 hrs. and interruptions again started Lok Sabha adjourned at 12.36 hrs. to meet again at 15.00 hrs. When Lok Sabha again met at 15.00 hrs., some reports were presented and due to interruptions Lok Sabha adjourned at 15.04 hrs. for the day.

Note: Time calculated on the basis of normal time of the sitting of the House i.e. from 11 AM to 1 PM and 2 PM to 6 PM.

\* There was no Lunch Hour.

2.59 = 27.16

30.15

**(iv) Statement indicating matters raised after Question Hour and before taking up of listed business and time taken during fourth session of Twelfth Lok Sabha**

Date	Number of matters raised	Number of Members who spoke	Time Taken H. M.
22.2.99	Nil	Nil	Nil
23.2.99	Nil	Nil	Nil
24.2.99	26	26	1.03
25.2.99	Nil	Nil	Nil
26.2.99	2	12	0.25
27.2.99	Nil	Nil	Nil
4.3.99	Nil	Nil	Nil
5.3.99	6	6	0.24
8.3.99	14	14	1.40
9.3.99	34	34	1.43
10.3.99	6	6	0.28
11.3.99	49	49	1.47
12.3.99	33	34	1.34
13.3.99	Nil	Nil	Nil
15.3.99	1	11	0.40
16.3.99	1	2	0.08
17.3.99	Nil	Nil	Nil
18.3.99	1	25	2.40
15.4.99	Nil	Nil	Nil
to			
22.4.99			
	173	219	12.32

## 19. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE FOURTH SESSION OF TWELFTH LOK SABHA

Business	Time taken		Percentage of the total time taken
	H	M	
<b>BILLS—</b>			
(a) Government Bills	*17	13	12.5
(b) Private Member's Bills	0	11	0.1
<b>BUDGETS—</b>			
(a) Railway Budget	12	03	8.8
(b) General Budget	13	14	9.6
(c) Budget in respect of States under President's Rule	1	11	0.9
CALLING ATTENTION NOTICES	0	59	0.8
<b>DISCUSSIONS—</b>			
(a) Short Duration Discussion (Rule 193)	2	30	1.8
MATTERS OF URGENT PUBLIC IMPORTANCE RAISED AFTER THE QUESTION HOUR	12	32	9.1
MATTERS UNDER RULE 377	2	26	1.7
<b>MOTIONS—</b>			
(a) Motion under rules 191 and 342	24	58	18.2
(b) Motion under rule 388	0	02	—
PRESIDENT ADDRESS	12	13	8.9
QUESTIONS	13	19	9.7
<b>RESOLUTIONS—</b>			
(a) Government Resolutions	@		
(b) Statutory Resolutions	17	16	12.6
(c) Private Resolutions	2	28	1.8
STATEMENTS (RULE 372)	0	35	0.4
OTHER MATTERS such as papers laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	4	15	3.1
<b>TOTAL:</b>	<u>137</u>	<u>25</u>	<u>100.0</u>

\* Joint Discussion took place on Statutory Resolution [vide Statement No. 14 (ii) St. No. 3 to 6] and Motion for consideration of concerned Government Bills [vide Statement No. 2 (i) St. Nos. 8, 9, 11 and 17] time taken on joint discussion has been shown under Government Bills.

@ Combined discussion took place on a Government Resolution [vide Statement No. 14 alongwith (i) Government Resolution seeking approval of recommendations contained in the Second Report of the Railway Convention Committee, 1998; (ii) Demands for Grants on Account in respect of Budget (Railways), 1999-2000; (iii) Supplementary Demands for Grants (Railways) 1998-99 and (iv) Demands for Excess Grants (Railways) for 1996-97. Time taken on joint discussion has been shown under Railway Budget.